

ITEM NO.2 & 48

COURT No.1

SECTION PIL

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A. Nos.12, 13 & 17 in W.P.(C0 No.888/1996

ALMITRA H. PATEL & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(For intervention and permission to allotment of land at Bhati Mines and office report)

WITH

I.A. NO.20 IN W.P.(C) NO.888/1996
(for impleadment and office report)

Date: 06/03/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE MR. JUSTICE P. SATHASIVAM

For Petitioner(s)/

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For Respondent(s)

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IA 20 in WC 888/96

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Mr. S.M.Jadhav, Adv.

UPON hearing counsel the Court made the following
ORDER

List in August, 2009 along with Contempt Petition.

(Parveen Kr. Chawla)
Court Master

(Veera Verma)
Court Master